

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 106  
IA No. 97/JPR/2019  
IA No. 124/JPR/2019  
IA No. 126/JPR/2019  
IA No. 193/JPR/2019  
IA No. 229/JPR/2019  
IA No. 338/JPR/2019  
IA No. 84/JPR/2020  
IA No. 85/JPR/2020  
IA No. 86/JPR/2020  
IA No. 91/JPR/2020  
IA No. 158/JPR/2020  
IA No. 92/JPR/2021  
IA No. 30/JPR/2022  
IA No. 71/JPR/2022  
MA (IBC) No. 04/JPR/2022  
IA No. 376/JPR/2022  
IA No. 505/JPR/2022  
CP No. (IB)- 726(ND)/2018  
Under Section 9 of IBC, 2016

**In the matter of:**

**Manohar Karamchandani**

**...Operational Creditor/Applicant**

**Versus**

**Balajidham Build Estate Pvt. Ltd.**

**...Corporate Debtor/Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant

: Amol Vyas, Adv.  
Sunil Kumar Gohra, Adv.  
Shailendra Singh, Adv.  
Devvrat Singh, Adv.

For the Respondent

: Prateek Kedawat, Adv.  
Prabhansh Sharma, Adv.  
Nagendra Singh, Adha, Adv.  
Karan Pratap Singh, Adv.

VG

*sd*

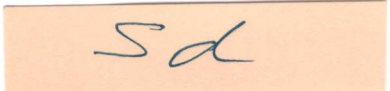
*sd*

## ORDER

Heard Mr. Amol Vyas, Adv. appearing on behalf of Liquidator in IA Nos. 97/JPR/2019, 126/JPR/2019, 193/JPR/2019, 229/JPR/2019. Mr. Sunil Kumar Gohra, Adv. appearing on behalf of the Applicants in IA Nos. 84/JPR/2020, 85/JPR/2020 & 86/JPR/2020. Mr. Prateek Kedawat, Adv. appearing on behalf of Respondents in IA Nos. 84/JPR/2020, 85/JPR/2020, 86/JPR/2020 & 91/JPR/2020. In this matter, liquidation process started on 06.09.2019. Learned Counsel for the Liquidator is directed to convey the Liquidator to remain present through VC on the next date of hearing to explain the progress in liquidation proceedings. List the matter along with all pending IAs on 11.01.2023.



(Prasanta Kumar Mohanty)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

December 07, 2022